

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 1493**

**TO BE ANSWERED ON THE 2<sup>ND</sup> AUGUST, 2023/ SRAVANA 11, 1945 (SAKA)**

**INCIDENCE OF DRUG ABUSE**

**1493. SHRI DEEPENDER SINGH HOODA:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the incidence of use of drugs is rising rapidly among women, children and youth in the country;**
- (b) the number of cases of drug abuse registered and the number of persons arrested or booked for trading in drugs and psychotropic substance during the last three years, State-wise;**
- (c) whether there has been an increased prevalence of drug abuse in Haryana; and**
- (d) if so, the district-wise details of number of cases of drug use/abuse/sale/ production/distribution and consumption that has been registered during the last five years?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) & (c) There has been a change in the pattern of substance abuse as reflected in the National Survey on Extent, Pattern and Trends of Substance Use done in 2004, and in the Comprehensive National Survey on Extent and Pattern of Substance Use in India conducted in 2018. However, comparison of these Surveys is not possible since the survey in 2004 was done only on males; whereas the later survey was more comprehensive.**

Further, the 2004 survey could only project national trends in limited areas of substance abuse whereas the survey in 2018 provided more comprehensive data with State-wise projection.

As per Survey of 2018 the estimated number of incidence of drugs abuse in women in the Country is as detailed below:-

<b>Substance</b>	<b>Estimated number (in lakh)</b>
<b>Cannabis</b>	<b>34.80</b>
<b>Opioids</b>	<b>8.53</b>
<b>Cocaine</b>	<b>0.91</b>
<b>Amphetamines Type Stimulants (ATS)</b>	<b>2.68</b>

Source: Ministry of Social Justice and Empowerment

As per the National Survey on Extent and Pattern of Substance Use in India conducted in 2018,

the estimated number of drug users in the state of Haryana is as under :-

<b>Name of Drugs</b>	<b>Estimated number of users (in lakh)</b>
<b>Cannabis</b>	<b>14.40</b>
<b>Opioids</b>	<b>17.25</b>
<b>Cocaine</b>	<b>0.19</b>
<b>Amphetamines Type Stimulants (ATS)</b>	<b>0.73</b>

Source: Ministry of Social Justice and Empowerment

(b) As per latest data published by National Crime Records Bureau (NCRB) pertaining to the year 2021, State/UT-wise details of Cases Registered for personal use/consumption and Person arrested for possession of Drugs for trafficking under Narcotic Drugs and Psychotropic Substances (NDPS) Act, 1985 during 2019-2021

is at Annexure-I.

**(d) As per latest data published by National Crime Records Bureau (NCRB) pertaining to the year 2021, the district wise details of cases registered under the Narcotic Drugs and Psychotropic Substances (NDPS) Act, 1985 for possession of drugs for personal use/consumption and possession of drugs for trafficking in the state of Haryana for the year 2017-21 is at Annexure-II.**

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**State/UT-wise details of Cases Registered for personal use/consumption and Person arrested for possession of Drugs for trafficking under NDPS Act, 1985 during 2019-2021**

SL	State/UT	2019		2020		2021	
		Cases Registered for personal use/consumption	Person arrested for possession of Drugs for drugs trafficking	Cases Registered for personal use/consumption	Person arrested for possession of Drugs for drugs trafficking	Cases Registered for personal use/consumption	Person arrested for possession of Drugs for drugs trafficking
1	Andhra Pradesh	286	903	264	900	550	1435
2	Arunachal Pradesh	78	74	96	86	219	95
3	Assam	469	761	482	1148	1265	1881
4	Bihar	574	195	881	122	1214	279
5	Chhattisgarh	26	920	60	1237	31	1620
6	Goa	148	83	77	90	57	74
7	Gujarat	112	302	117	342	200	478
8	Haryana	1539	1926	1783	2477	1598	1995
9	Himachal Pradesh	378	1459	390	1557	448	1898
10	Jharkhand	161	41	243	124	329	281
11	Karnataka	1043	1020	3098	1829	4588	2407
12	Kerala	8591	873	4582	637	5098	1030
13	Madhya Pradesh	1847	2208	1511	2560	2109	3098
14	Maharashtra	13199	1395	4067	1196	8583	2377
15	Manipur	138	290	101	234	125	192
16	Meghalaya	62	94	23	107	33	48
17	Mizoram	128	40	47	71	57	93
18	Nagaland	82	105	63	79	74	142
19	Odisha	242	1008	148	1704	183	2322
20	Punjab	5609	8459	2870	6805	4206	8569
21	Rajasthan	1005	2615	1008	3121	1018	4127
22	Sikkim	17	3	8	21	26	54
23	Tamil Nadu	2114	2774	4151	1988	4943	2889
24	Telangana	206	422	264	613	722	1401
25	Tripura	45	617	34	612	26	747
26	Uttar Pradesh	5196	5934	4963	6354	5613	5815
27	Uttarakhand	1138	277	675	642	1482	531
28	West Bengal	366	1797	409	1997	514	2110
	<b>TOTAL STATE(S)</b>	<b>44799</b>	<b>36595</b>	<b>32415</b>	<b>38653</b>	<b>45311</b>	<b>47988</b>

**State/UT-wise details of Cases Registered for personal use/consumption and Person arrested for possession of Drugs for trafficking under NDPS Act, 1985 during 2019-2021**

29	A&N Islands	132	1	44	30	25	9
30	Chandigarh	0	229	0	119	0	100
31	D&N Haveli and Daman & Diu+	0	0	4	1	6	0
32	Delhi	406	574	458	475	272	615
33	Jammu & Kashmir*	255	1487	289	1135	357	1832
34	Ladakh		-	2	0	2	3
35	Lakshadweep	4	0	4	0	2	5
36	Puducherry	20	1	30	20	54	55
	<b>TOTAL UT(S)</b>	<b>817</b>	<b>2292</b>	<b>831</b>	<b>1780</b>	<b>718</b>	<b>2619</b>
	<b>TOTAL (ALL INDIA)</b>	<b>45616</b>	<b>38887</b>	<b>33246</b>	<b>40433</b>	<b>46029</b>	<b>50607</b>

Source: Crime in India

Note : '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT for 2019

\*' Data of erstwhile Jammu & Kashmir State including Ladakh for 2019

**District wise details of cases registered under the NDPS Act, 1985 for possession of drugs for personal use/consumption and possession of drugs for trafficking in the state of Haryana for the year 2017-2021**

SL	District	Possession of drugs for Personal use/Consumption					Possession of drugs for Trafficking				
		2017	2018	2019	2020	2021	2017	2018	2019	2020	2021
1.	Ambala	74	110	120	98	15	1	4	9	9	77
2.	Bhiwani	38	80	105	63	64	0	0	0	0	0
3.	Faridabad	0	0	61	133	131	56	69	1	1	112
4.	Fatehabad	85	42	30	17	8	186	235	350	311	194
5.	GRP	0	0	0	0	0	62	53	52	31	33
6.	Gurugram	108	77	160	215	106	5	22	8	10	1
7.	Hissar	90	45	55	128	94	10	46	22	35	51
8.	Jhajjar	0	0	0	0	86	89	96	35	38	15
9.	Jind	0	0	78	83	64	79	104	0	0	1
10.	Kaithal	136	113	130	132	124	0	0	0	0	0
11.	Karnal	238	209	98	118	183	6	0	0	7	15
12.	Kurukshetra	159	202	133	150	19	9	7	7	17	114
13.	Mahendergarh	16	21	18	27	34	0	0	0	0	0
14.	Nuh	0	6	12	18	13	3	1	1	11	5
15.	Palwal	0	0	7	26	19	0	13	4	7	3
16.	Panchkula	65	41	51	57	83	0	0	0	0	2
17.	Panipat	70	62	151	104	92	23	0	0	0	19
18.	Rewari	25	40	43	53	51	0	0	0	0	0
19.	Rohtak	74	124	105	147	148	4	7	6	12	14
20.	Sirsa	0	0	0	0	0	200	403	587	722	446
21.	Sonipat	101	137	71	91	112	0	0	0	0	0
22.	Yamunanagar	101	128	93	104	128	0	0	0	0	0
23.	Irrigation & Power	0	0	0	0	0	0	0	0	0	0
24.	Charkhi Dadri	21	16	18	19	24	10	4	0	7	2
25.	Hansi	46	34	0	0	0	10	36	56	59	39
<b>Total</b>		<b>1447</b>	<b>1487</b>	<b>1539</b>	<b>1783</b>	<b>1598</b>	<b>753</b>	<b>1100</b>	<b>1138</b>	<b>1277</b>	<b>1143</b>

Source : Crime in India (NCRB)